

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—THIRTEENTH SESSION)
(13th February to 3rd June, 1995)



LOK SABHA SECRETARIAT
NEW DELHI

July, 1995/Asadha, 1917 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Tenth Lok Sabha during the Thirteenth Session i.e. from 13th February to 3rd June, 1995.

NEW DELHI;
July, 1995

Asadha, 1917 (Saka)

R. C. BHARDWAJ,
Secretary-General.

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1. DURATION OF SESSION

Date of Commencement	: @ 13 February, 1995
Date of Adjournment <i>sine die</i>	: £* 3 June, 1995
Date of Prorogation	: 15-6-1995
Total Number of days of Session	: 111 days
Number of actual Sittings	: 42 days
Number of Hours of Sittings	: 245 hours and 25 minutes

@The first sitting commenced with the playing of National Anthem.

£The last sitting ended with the playing of National Song.

*The Session was originally scheduled to conclude on 2 June, 1995. On adoption of 51st Report of B.A.C., House agreed to sit on Saturday, 3 June, 1995.

2. ADJOURNMENT MOTION—ADMITTED AND DISCUSSED

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken H. M.
<p>Grave situation arising out of the failure of the Govt. to put down with an iron hand Pakistan sponsored terrorists activities in the State of Jammu & Kashmir leading to the total destruction and desecration of the Shrine of Charar-e-Sharief and large scale killing of innocent persons and burning down of the whole township.</p>	<p>Shri Somnath Chatterjee</p>	<p>15.5.1995</p>	<p>15.5.95 (At 11.03 Hrs.)</p>	<p>Negatived by division</p>	<p>8 44</p>

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	?	3	4	5	6	7	8	9
@1.	The Customs Tariff (Amendment) Bill, 1995	14.2.95	—	20.2.95 (consideration and passing)	H 36 M	—	—	Passed

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Customs Tariff (Amendment) Ordinance, 1994 (No. 14 of 1994).

1	2	3	4	5	6	7	8	9
					H M.			
2.	The Special Protection Group (Amendment) Bill, 1994, as returned by Rajya Sabha with Amendments	9.12.94 (Earlier Session)	14.2.95 (As re-turned by Rajya Sabha with amendments)	14.2.95 (consideration of amendments made by Rajya Sabha)	0 03	—	—	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha
£3.	The Cable Television Networks (Regulation) Bill, 1994, as passed by Rajya Sabha	—	15.12.94	14.2.95 14.3.95 15.3.95 (consideration and passing)	2 57	3	3	Passed, as amended
\$4.	The Patents (Amendment) Bill, 1995	14.3.95	—	20.3.95 21.3.95 (consideration and passing)	0 30 5 15	4	—	Passed

	15.3.95	—	18.5.95 19.5.95 22.5.95 23.5.95 (conside- ration and passing)	14 25	191	14	Passed, as amended
5. The Finance Bill, 1995	15.3.95	—	—	—	—	—	Pending in Lok Sabha
6. The Representation of the People (Amendment) Bill, 1995	20.3.95	—	—	—	—	—	Amend- ments made by Rajya Sabha in the Bill, as passed by Lok Sab- ha were consi- dered and agreed to by Lok Sabha
@ 7. The Industrial Development Bank of India (Amendment) Bill, 1995, as returned by Rajya Sabha with amend- ments	9.12.94 (Earlier Session)	21.3.95 (as re- turned by Rajya Sabha with amend- ments)	22.3.95 (conside- ration of amend- ments made by Rajya Sabha)	2 13	—	—	Amend- ments made by Rajya Sabha in the Bill, as passed by Lok Sab- ha were consi- dered and agreed to by Lok Sabha
\$58. The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1995, as passed by Ra- jya Sabha	—	21.3.95	22.3.95 23.3.95 (conside- ration and passing)	1 45	—	—	Passed

- £ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Cable Television Networks (Regulation) Ordinance, 1995 (No. 3 of 1995).
- \$ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Patents (Amendment) Ordinance, 1994 (No. 13 of 1994).
- @ The motion for consideration of amendments made by Rajya Sabha were discussed together with the Statutory Resolution seeking disapproval of the Industrial Development Bank of India (Amendment) Ordinance, 1995 (No. 2 of 1995).
- \$§ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Banking Companies (Acquisition and transfer of Undertakings) Ordinance, 1995 (No. 4 of 1995).

1	2	3	4	5	6	7	8	9
					H. M.			
99.	The Securities Laws (Amendment) Bill, 1995, as passed by Rajya Sabha	—	22.3.95	24.3.95 (consideration and passing)	1 18	—	—	Passed
10.	The Indian Penal Code (Amendment) Bill, 1995 as passed by Rajya Sabha	—	23.3.95	24.5.95 (consideration and passing)	0 18	—	—	Passed
11.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 02	1	—	Passed
12.	The Appropriation (Vote on Account) Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 02	—	—	Passed
13.	The Appropriation Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 02	—	—	Passed
14.	The Appropriation (Railways) Vote on Account Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 02	—	—	Passed
15.	The Appropriation (Railways) Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 02	—	—	Passed

16.	The Jammu and Kashmir Appropriation (Vote on Account) Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 02	—	—	Passed
17.	The Jammu and Kashmir Appropriation Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 03	—	—	Passed
18.	The Bihar Appropriation (Vote on Account) Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 07	—	—	Passed
19.	The Bihar Appropriation Bill, 1995	30.3.95	—	30.3.95 (consideration and passing)	0 06	—	—	Passed
20.	The Cotton Transport Repeal Bill, 1994 as passed by Rajya Sabha	—	15-12-94	30.3.95 (consideration and passing)	2 37	2	2	Passed, as amended
21.	The National Highways (Amendment) Bill, 1995	25.4.95	—	30.5.95, 31.5.95 (consideration and passing)	3 37	8	2	Passed, as amended
22.	The Technology Development Board Bill, 1995	2.5.95	—	—	—	—	—	Pending in Lok Sabha
23.	The Research and Development Cess (Amendment) Bill, 1995	2.5.95	—	—	—	—	—	Pending in Lok Sabha

†. The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Securities Laws (Amendment) Ordinance, 1995 (No. 5 of 1995).

1	2	3	4	5	6	7	8	9
24.	The Appropriation (Railways) No.2 Bill, 1995	4.5.95	—	4.5.95 (consideration and passing)	H. M 0 02	—	—	Passed
25.	The Appropriation (Railways) No. 3 Bill, 1995	4.5.95	—	4.5.95 (consideration and passing)	0 02	—	—	Passed
26.	The Union Duties of Excise (Distribution) Amendment Bill, 1995	8.5.95	—	—	—	—	—	Pending in Lok Sabha
27.	The Appropriation (No. 2) Bill, 1995	17.5.95	—	17.5.95 (consideration and passing)	0 02	—	—	Passed
28.	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1995	19.5.95	—	—	—	—	—	Pending in Lok Sabha
29.	The Rice-Milling Industry (Regulation) Repeal Bill, 1995	23.5.95	—	—	—	—	—	Pending in Lok Sabha
30.	The National Environment Tribunal Bill, 1992	18.8.92 (Earlier Session)	—	24.5.95 (consideration and passing)	5 17	25	25	Passed, as amended
31.	The Trade Marks Bill, 1993	19.4.93 (Earlier Session)	—	25.5.95 26.5.95 29.5.95 (consideration and passing)	3 21	29	29	Passed, as amended

32.	The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, Session 1995	12.12.94 (Earlier Session)	—	29.5.95 30.5.95 and passing)	2	30	2	2	Passed, as amended
33.	The Delhi Rent Bill, 1995, as passed by <i>Rajya Sabha</i>	—	30.5.95	1.6.95 3.6.95 (consideration and passing)	—	1	34	—	Passed
34.	The Assam University (Amendment) Bill, 1995, as passed by <i>Rajya Sabha</i>	—	30.5.95	1.6.95 (consideration and passing)	—	1	06	—	Passed
35.	*The Constitution (Eighty-Sixth Amendment) Bill, 1995 (Amendment of article 16)	31.5.95	—	2.6.95 (consideration and passing)	4	18	18	1	Passed, as amended
36.	The Wakf Bill, 1995, as passed by <i>Rajya Sabha</i>	—	1.6.95	—	—	—	3	—	Pending in Lok Sabha
37.	The Workmen's Compensation (Amendment) Bill, 1995, as passed by <i>Rajya Sabha</i>	—	1.6.95	—	—	—	—	—	Pending in Lok Sabha
38.	The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1995	1.6.95	—	—	—	—	—	—	Pending in Lok Sabha

*The short title of the Bill was changed to the Constitution (Seventy Seventh Amendment) Bill 1995 through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
39.	The Maternity Benefit (Amendment) Bill, 1995, as passed by <i>Rajya Sabha</i>	—	2.6.95	—	—	—	—	Pending in Lok Sabha
40.	The National Commission for Minorities (Amendment) Bill, 1995	2.6.95	—	—	—	—	—	Pending in Lok Sabha
41.	The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1995	2.6.95	—	—	—	4	—	Pending in Lok Sabha
42.	The Textile Undertakings (Nationalisation) Bill, 1995	2.6.95	—	—	—	—	—	Pending in Lok Sabha
43.	The Indian Telegraph (Amendment) Bill, 1995	2.6.95	—	—	—	—	—	Pending in Lok Sabha

SUMMARY

1. Bills pending at the end of the last session	16
2. Bills introduced	28
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	2
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
7. Bills passed	29
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills Originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Departmentally Related Standing Committees by Chairman / Speaker	19
18. Bills pending at the end of the Thirteenth Session of Tenth Lok Sabha vide Para No. 4006 of Lok Sabha Bulletin-Part II dated 19 June, 1995	25

(ii) Bills referred to Departmentally Related Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/Laying of the Report	Remarks
1	2	3	4	5	6	7
1.	The Employees' Provident Funds Miscellaneous Provisions (Amendment) Bill, 1993	29.3.93 (R.S.)	Speaker	Labour and Welfare (14.2.95)	—	Pending with the Committee
2.	The Delhi Rent Bill, 1994	26.8.94 (R.S.)	Speaker	Urban and Rural Development (27.9.94)	15.3.95	Passed, as amended
3.	The Coal India (Regulation of Transfers and Validation) Bill, 1995	14.2.95 (R.S.)	Speaker	Energy (10.3.95)	—	Pending with the Committee
4.	The Constitution (Seventy-ninth Amendment) Bill, 1992	22.12.92 (R.S.)	Chairman	Human Resource Development	22.3.95	Pending in Rajya Sabha
5.	The Assam University (Amendment) Bill, 1994	20.12.94 (R.S.)	Chairman	Human Resource Development (21.12.94)	22.3.95	Passed as amended

6.	The Indian Boilers (Amendment) Bill, 1994	13.5.94 (R.S.)	Speaker	Industry (13.5.94)	30.3.95 Pending in Raja Sabha
7.	The Pondichery (Administration) Amendment Bill, 1995	25.4.95 (R.S.)	Chairman	Home Affairs (27.4.95)	— Pending with the Committee
8.	The National Highways (Amendment) Bill, 1995	25.4.95 (R.S.)	Chairman	Transport and Tourism (1.5.95)	26.5.95 Passed, as amended
9.	The Maternity Benefit (Amendment) Bill, 1995	2.5.95 (R.S.)	Speaker	Labour and Welfare (5.5.95)	24.5.95 Pending in Lok Sabha
10.	The Technology Development Board (Amendment) Bill, 1995	2.5.95 (L.S.)	Speaker	Finance (9.5.95)	1.6.95 Pending in Lok Sabha
11.	The Research and Development Cess (Amendment) Bill, 1995	2.5.95 (L.S.)	Speaker	Finance (9.5.95)	1.6.95 Pending in Lok Sabha
12.	The Union Duties of Excise (Distribution) Amendment Bill, 1995	8.5.95 (L.S.)	Speaker	Finance (10.5.95)	31.5.95 Pending in Lok Sabha
13.	The Criminal Law (Amendment) Bill, 1995	18.5.95 (R.S.)	Chairman	Home Affairs (18.5.95)	22.5.95 Pending in Raja Sabha
14.	The Arbitration and Conciliation Bill, 1995	16.5.95 (R.S.)	Chairman	Home Affairs (17.5.95)	— Pending with the Committee
15.	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1995	19.5.95 (L.S.)	Speaker	Finance (22.5.95)	24.5.95 Pending in Lok Sabha

1	2	3	4	5	6	7
16.	The National Trust for Welfare of Persons with Mental Retardation and Cerebral Palsy Bill, 1991	7.1.91 (R.S.)	Speaker	Labour and Welfare (8.12.94)	24.5.95	Withdrawn by leave of Rajya Sabha
17.	The Working Journalists and Other Newspapers Employees (Conditions of Service) Bill Miscellaneous Provisions (Amendment) Bill, 1995	16.5.95 (R.S.)	Speaker	Labour and Welfare (23.5.95)	—	Pending with the Committee
18.	The Rice-Milling Industry (Regulation) Bill, 1995	23.5.95 (L.S.)	Speaker	Agriculture (24.5.95)	—	Pending with the Committee
19.	The Representation of the People (Amendment) Bill, 1995	20.3.95 (L.S.)	Chairman	Home Affairs (30.5.95)	1.6.95	Pending in Lok Sabha
20.	The Water Prevention and Control of Pollution Cess (Amendment) Bill, 1995	1.6.95 (L.S.)	Chairman	Transport and Tourism, Environment and Forests (8.6.95)	—	Pending with the Committee
21.	The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1995	2.6.95 (L.S.)	Chairman	Commerce (9.6.95)	—	Pending with the Committee
22.	The Textile Undertakings (Nationalisation) Bill, 1995	2.6.95 (L.S.)	Chairman	Commerce (9.6.95)	—	Pending with the Committee
23.	The Indian Telegraph (Amendment) Bill, 1995	2.6.95 (L.S.)	Speaker	Communication (3.6.95)	—	Pending with the Committee
24.	The University Grants Commission (Amendment) Bill, 1995	2.6.95 (R.S.)	Chairman	Human Resource Development (5.6.95)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of Amendments Tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Constitution (Amendment) Bill, 1994 (Insertion of new article 16A, etc.) by Shri P.P. Kaliaperumal.	31-3-1995	—	—	H.M.	—	—	Pending
2.	The Constitution (Amendment) Bill, 1994 (Amendment of article 243ZD) By Shri Uttamrao Deorao Patil	31-3-1995	—	—	—	—	—	Pending
3.	The Prevention of Food Adulteration (Amendment) Bill, 1994 (Amendment of section 2) by Shri Mohan Singh (Deoria).	31-3-1995	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
4.	The Official Languages Bill, 1994 by Shri Surendra Pal Pathak.	31-3-1995	—	—	—	—	—	Pending
5.	The Terrorist and Disruptive Activities (Prevention) Repeal Bill, 1994 by Shri Chitta Basu.	31-3-1995	—	—	—	—	—	Removed from the pending Bills Register consequent on the expiry of Terro-rist and Disruptive Activities (Prevention) Act, 1985
6.	The Press and Registration of Books (Amendment) Bill, 1994 (insertion of new section 3A) by Shri Chitta Basu.	31-3-1995	—	—	—	—	—	Pending
7.	The Advocates (Amendment) Bill, 1994 (Amendment of section 24) by Shri Chitta Basu.	31-3-1995	—	—	—	—	—	Pending

8.	The Prohibition of Publication of Pre-election Survey Bill, 1994 by Shri Mohan Singh (Deoria).	31-3-1995	—	—	—	—	—	—	Pending
9.	The States Reorganisation Commission Bill, 1994 by Shri Mohan Singh (Deoria).	31-3-1995	—	—	—	—	—	—	Pending
10.	The Constitution (Amendment) Bill, 1994 (<i>Insertion of new article 237A</i>) by Shri Mohan Singh (Deoria).	31-3-1995	—	—	—	—	—	—	Pending
11.	The Passports (Amendment) Bill, 1995 (<i>Amendment of section 5</i>) by Shri Ramesh Chennithala.	31-3-1995	—	—	—	—	—	—	Pending
12.	The Prevention of Food Adulteration (Amendment) Bill, 1995 (<i>Amendment of sections 2 and 12</i>) by Shri Ramesh Chennithala.	31-3-1995	—	—	—	—	—	—	Pending
13.	The Handicapped Persons (Special Benefits) Bill, 1995 by Shri Ramesh Chennithala.	31-3-1995	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
14.	The Consumer Protection (Amendment) Bill, 1995 (Amendment of section 13) by Shri Ram-esh Chennithala.	31-3-1995	—	—	H. M. —	—	—	Pending
15.	The Maharishi Valmiki National University Bill, 1995 by Shri Mangal Ram Premi.	31-3-1995	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 1995 (Amendment of article 39, etc.) by Shri M. Krishnaswamy.	31-3-1995	—	—	—	—	—	Pending
17.	The Constitution (Amendment) Bill, 1995 (Amendment of article 269, etc.) by Shri Chitta Basu.	31-3-1995	—	—	—	—	—	Pending
18.	The Acquisition of certain Area at Ayodhya (Amendment) Bill, 1995 (Amendment of section 1) by Shri Syed Shahabuddin.	31-3-1995	—	—	0-12 minutes taken on introduction of Bills at Sl. No. 1 to 18.	—	—	Pending

19.	The Reservation of Posts for Scheduled Castes and Scheduled Tribes (In Government Services) Bill, 1992 by Dr. P. Vallal Peruman.	8-5-1994 (Earlier Session)	—	9-12-1994 (Twelfth Session) 18 31-3-1995 minutes taken 5-5-1995 during (further- Twelfth con- Session) sider- ation)	3-18 (Ex cluding 2 hours 18 minutes taken during Twelfth Session)	NIL	NIL	With- drawn by leave of the House
20.	The Electropathy System of Medicine (Recognition) Bill, 1994 by Shrimati Saroj Dubey.	5-5-1995	—	—	—	—	—	Pending
21.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1995 (<i>Amendment of the Schedule</i>) by Shri Vilas Muttemwar.	5-5-1995	—	—	—	—	—	Pending
22.	The Safai Karamcharis Small Scale Industries Development Corporation Bill, 1995 by Shri Mangal Ram Premi.	5-5-1995	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
23.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 1995 (Insertion of new section 9A) by Shri Surendra Pal Pathak.	5-5-1995	—	—	H.M. 0-05 minutes taken on introduction of Bills at Sl. Nos. 20 to 23.	—	—	Pending
24.	The Indian Penal Code (Amendment) Bill, 1994 (Amendment of section 354) by Shrimati Saroj Dubey.	6-5-1994 (Earlier Session)	—	5-5-1995 19.5.95 (Con- sider- ation)	3-33	NIL	NIL	With- drawn by leave of the House. Pending
25.	The Representation of the People (Amendment) Bill, 1994 (Amendment of section 3) by Shri M.V.S. Murthy.	19-5-1995	—	—	—	—	—	Pending
26.	The Kazis (Amendment) Bill, 1995 (Amendment of section 4, etc.) by Shri Syed Shahabuddin.	19-5-1995	—	—	—	—	—	Pending
27.	The Abolition of Begging Bill, 1995 by Shri M.V.S. Murthy.	19-5-1995	—	—	—	—	—	Pending

28.	The Constitution (Amendment) Bill, 1995 (<i>Amendment of articles 101 and 190</i>) by Shri M.V.V.S. Murthy.	19-5-1995	—	—	H.M. 0-03 minutes taken on introduc- tion of Bills at Sl. Nos. 25 to 28.	—	Pending
29.	The Constitution (Amendment) Bill, 1992 (<i>Insertion of new articles 330A and 330B, etc.</i>) by Shri K.P. Reddaiah Yadav.	7-8-1992 (earlier Session)	—	19-5- 1995 (Consid- eration)	NIL	NIL	Discus- sion on the mo- tion for consid- eration not con- cluded. Pending Pending
30.	The Representation of the People (Amendment) Bill, 1995 (<i>Amend- ment of section 22</i>) by Shri Syed Shahabuddin.	3-6-1995	—	—	—	—	Pending Pending
31.	The Ccnstitution (Amendment) Bill, 1995 (<i>Substitution of new article for article 30</i>) by Shri Syed Shahabuddin.	3-6-1995	—	—	0-01 minutes taken on introduc- tion of Bills at Sl. Nos. 30 & 31.	—	Pending

SUMMARY

1.	Bills pending at the end of the last session	316
2.	Bills introduced	28
3.	Bills withdrawn	2
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills	3
6.	Bills part-discussed	1
7.	Bills pending at the end of the session <i>Vide</i> para No. 4007 of Bulletin-Part II, dated June 19, 1995	339

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister	Time taken	
				H.	M.
		Date when taken up			
1.	The situation arising out of the proposed closure of newspapers all over the country on 27 April, 1995 and the threat of indefinite strike thereafter for decontrol of news-print and lifting of stipulation regarding purchase of indigenous news-print alongwith imported newsprint and the steps taken by the Government in regard thereto.	Shri Atal Bihari Vajpayee	Shri P. Chidambaram	0	24
				26.4.1995	
2.	The situation arising out of spread of Malaria in Assam resulting in death of a large number of people and the steps taken by the Government in regard thereto.	Shri Uddhab Barman	Shri Pawan Singh Ghatowar	0	43
				4.5.1995	

5. COMMITTEES

(I) Financial Committees

Name of Committee	No. of sittings	Duration Hrs. Mts.	Average percentage of attendance by Members	Study Tours/ Local visits undertaken		Reports presented	Action taken	
				Original	Action taken		Original	Action taken
Committee on Estimates	5	8 25	45.33%	—	—	4	2	4
Committee on Public Undertakings	7 (Main Committee)	17 00	43%	—	—	2	3	4
	2 (Action Taken Sub-Committee)	0 30	62.5%	—	—	—	—	—
Committee on Public Accounts	12	9 10	48.1% (approx.)	—	—	12	19	—
	26.	35 05	49.73%	—	—	18	24	8

(ii) Departmentally related Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average % age of attendance	Study Tours/ Local Visits Undertaken		Report Presented	Remarks
			H.	M.		6	8		
1	2	3	4	5	6	7	8		
1.	Committee on Agriculture	13	16.35	37.63%	Nil	10			
2.	Committee on Communications	11	17.45	36%	Nil	9			
3.	Committee on Defence	6	10.40	46%	Nil	2			
4.	Committee on Energy	16	28.05	53.2%	One	14			
5.	Committee on External Affairs	10	17.55	51.67%	Nil	3			
6.	Committee on Finance	10	13.85	38%	Nil	9			
7.	Committee on Food, Civil Supplies and Public Distribution	7	17.10	36.4%	Nil	4			
8.	Committee on Labour and Welfare	9	17.05	35.44%	Nil	6			
9.	Committee on Petroleum and Chemicals	9	14.20	41.88%	Nil	10			
10.	Committee on Railways	11	16.30	32%	Nil	4			
11.	Committee on Urban and Rural Development	14	30.20	46%	Nil	6			

(III) Committees Other than Financial and Departmentally Related Standing Committees

Name of Committee	No. of sittings	Duration	Average percentage of attendance by Members	Study Tours/ Local visits Undertaken	Report presented	Remarks
1. Business Advisory Committee	5	3.50 hrs.	48%	Nil	5	—
2. Committee of Privileges	2	1.25 hrs.	30%	—	Nil	—
3. Committee on Absence of Members	2	0.40 hrs.	40%	—	2	—
4. Committee on Government Assurances	9	7.20 hrs.	30.3%	—	5	—
5. Committee on Papers Laid on the Table	4	3.15 hrs.	33.5%	—	2	—
6. Committee on Petitions	5	3.20 hrs.	50%	—	3	—
7. Committee on Private Members' Bills and Resolutions	5	2.30 hrs.	48%	—	5	—
8. Joint Committee on Offices of Profit	1	0.45 hrs.	33.3%	—	2	—
9. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	8	10.30 hrs.	34.58%	—	11	—
10. Rules Committee	Nil	—	—	—	Nil	—
11. House Committee	1	2.00 hrs.	66%	—	Nil	—
12. Committee on Subordinate Legislation	5	5.30 hrs.	49%	—	3	—
13. Joint Committee on Salaries & Allowances of Members of Parliament	2	1.15 hrs.	65%	—	Nil	—
14. General Purposes Committee	2	2.40 hrs.	52.5%	—	Nil	—
15. Railway Convention Committee	1	1.30 hrs.	66.33%	—	1	—
16. Joint Committee to suggest facilities and remuneration for Members of Parliament	Nil	—	—	—	Nil	—
17. Joint Committee on Catering in Parliament Complex	4	—	36.3%	—	Nil	—

6. DIVISIONS

No. of Divisions held	—	9
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7. FINANCIAL BUSINESS

Subject	Date of presen- tation	Date of Discus- sion	Time taken
1	2	3	4
(i) Railway Budget			H M
Budget (Railways) for 1995-96	14 3 95		1 33
		30.3.95	} 0 20
		*Discussion and voting on Demands for Grants on Account (Railways)	
Supplementary Demands for Grants in respect of Budget (Railways) for 1994-95	14.3.95	30.3.95	} 0 20
		*Discussion and voting on Supplementary Demands for Grants (Railways)	
Demands for Grants (Railways) for 1995-96		2.5.95 3.5.95 4.5.95	} @ General Discussion @ Discussion and voting
Demands for Excess Grants (Railways) for 1992-93	25 4 95	2 5 95 3 5 95 4 5 95	} @ Discussion and voting on Excess Demands for Grants 18 58
(ii) General Budget			
Budget (General) for 1995-96	15.3.95		
		27.3.95	} £General Discussion 1 34
		30.3.95	} £Discussion and voting on Demands for Grants on Account 5 50
Supplementary Demands for Grants in respect of Budget (General) for 1994-95	20 3 95	27 3 95 30 3 95	} £Discussion and voting on Supplementary Demands for Grants
Discussion and voting on Demands for Grants of Ministry/Department of:--			
(1) Defence		4.5.95 5.5.95 8.5.95 9.5.95 10.5.95 16.5.95	} 14 49
(2) Communications		16.5.95 17.5.95	} 4 45

* Discussed together.

@ Discussed together alongwith Government Resolution seeking approval of recommendations contained in the Ninth Report of the Railway Convention Committee.

£ Discussed together (Debate on General Discussion remained inconclusive)

1	2	3	4
H M			
Gullotining of Demands for Grants of Ministries/Departments of ---			
(1)	Agriculture		
(2)	Chemicals and Fertilizers		
(3)	Civil Aviation and Tourism		
(4)	Civil Supplies, Consumer Affairs and Public Distribution		
(5)	Coal		
(6)	Commerce		
(7)	Environment and Forests		
(8)	External Affairs		
(9)	Finance		
(10)	Food		
(11)	Food Processing Industries	17 5 95	
(12)	Health and Family Welfare	(At 7 52 P M)	0 05
(13)	Home Affairs		
(14)	Human Resource Development		
(15)	Industry		
(16)	Information and Broadcasting		
(17)	Labour		
(18)	Law, Justice and Company Affairs		
(19)	Mines		
(20)	Non-conventional Energy Sources		
(21)	Parliamentary Affairs		
(22)	Personnel, Public Grievances and Pensions		
(23)	Petroleum and Natural Gas		
(24)	Planning and Programme Implementation		
(25)	Power		
(26)	Rural Development		
(27)	Science and Technology		
(28)	Steel		
(29)	Surface Transport		
(30)	Textiles		
(31)	Urban Development		
(32)	Water Resources		
(33)	Welfare		
(34)	Atomic Energy		
(35)	Electronics		
(36)	Ocean Development		
(37)	Space		
(38)	Parliament, Secretariats of President and Vice-President, Union Public Service Commission		

1	2	3	4
(iii) Jammu and Kashmir Budget			H M
Budget (Jammu and Kashmir) for 1995-96	24.3.95	30.3.95	} 0 02
		@ General Discussion @ Discussion and voting on Demands for Grants on Account (Voted without discussion)	
Supplementary Demands for Grants in respect of the Budget (Jammu and Kashmir) for 1994-95	24.3.95	30.3.95	} 0 02
		@ Discussion and voting on Supplementary Demands for Grants	
(iv) Bihar Budget			H M
Budget (Bihar) for 1995-96	30.3.95	30.3.95	} 1 19
		\$General Discussion \$Discussion and voting on Demands for Grants on Account	
Supplementary Demands for Grants in respect of the Budget (Bihar) for 1994-95	30.3.95	30.3.95	} 1 19
		\$Discussion and voting on Supplementary Demands for Grants	
@ Taken up together			
\$ Discussed together			

8. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which Leave granted	Date when leave granted
1.	Shri Tejsingh Rao Bhonsle	6.8.1994 to 26.8.1994 and 14.3.1995 to 31.3.1995 = days	31.3.1995
2.	Shri Rajaram Shankarrao Mane	14.3.1995 to 31.3.1995 = 18 days	
3.	Shri B. Shankaranand	14.3.1995 to 31.3.1995 = 18 days	
4.	Smt. Dipika H. Topiwala	14.3.1995 to 31.3.1995, 24.4.1995 to 30.4.1995 and 1.5.1995 to 8.5.1995 = 33 days	29.5.1995
5.	Shri Lakshman Singh	24.4.1995 to 2.6.1995 = 40 days	
6.	Shri Syed Shahabuddin	2.5.1995 to 17.5.1995 = 16 days	
7.	Shri Krishna Marandi	14.3.1995 to 31.3.1995 and 24.4.1995 = 19 days	
8.	Shri K. Muralidharan	29.4.1995 to 15.5.1995 = 17 days	
9.	Shri E. Ahamed	4.5.1995 to 18.5.1995 = 15 days	
10.	Shri Rajaram Shankarrao Mane	24.4.1995 to 2.6.1995 = 40 days	
11.	Shri Ram Niwas Mirdha	16.5.1995 to 2.6.1995 = 18 days	

9. MOTIONS UNDER RULES 191 & 342

SUMMARY

1. No. of notices received	440
2. No. of motions admitted	33
3. No. of motions discussed	Nil
4. No. of motions remained part-discussed	Nil
5. Total time taken	Nil

10. OATH OR AFFIRMATION

Sl No	Name of Member	Constituency and State	Oath or Affirmation	Language of Oath or Affirmation	Date of taking Oath Affirmation
1	Smt. Sheila F. Inam	Nominated	Affirmation	English	22/3/1995
	Sri. Rajesh Ranjan alias Pappu Yadav	Purnea Bihar	Affirmation	Hindi	24/4/1995

11. OBITUARY REFERENCE

Sl. No.	Name and Particulars of Membership	Date of death	Date on which reference made	Time taken						
				H.	M.					
1	2	3	4	5						
1.	*Giani Zail Singh (Former President of India)	25.12.1994	1							
2.	*Shri Chandulal Chandrakar (Sitting Member of Lok Sabha)	02.02.1995								
3.	Smt. Zohrabai Akbarbhai Chavada (Member, Third Lok Sabha)	20.12.1994	13.02.1995	1	14					
4.	Shri Madhu Limaye (Member, Third, Fourth, Fifth and Sixth Lok Sabha)	08.01.1995								
5.	Chaudhary Dilip Singh (Member, Fifth Lok Sabha)	13.01.1995								
6.	Shri V.T. Patil (Member, Third Lok Sabha)	17.01.1995								
7.	Shri Robin Sen (Member, Fifth and Sixth Lok Sabha)	19.01.1995								
8.	Shri Tika Ram Paliwal (Member, Third Lok Sabha)	08.02.1995								
9.	Shri P.R. Chakravarti (Member, Third Lok Sabha)	12.02.1995								
10.	Shri M.K.M. Abdul Salam (Member, Second Lok Sabha)	13.02.1995								
11.	Shri Ram Kishan (Member, Fourth Lok Sabha)	22.02.1995					14.03.1995	0	07	
12.	Shri Chandra Shekhar Singh (Member, Sixth Lok Sabha)	03.03.1995								
13.	Shri M. Satyanarayana (Member, Constituent Assembly and Provisional Parliament)	06.03.1995								
14.	Shri P. Gangadeb (Member, Second and Fifth Lok Sabha)	28.03.1995	31.03.1995	0	03					
15.	*Shri Morarji Desai (Former Prime Minister of India)	10.04.1995								
16.	Shri K.V. Ramakrishna Reddy (Member, Second and Third Lok Sabha)	27.03.1995	24.04.1995	1	06					
17.	Shri K.K. Singh (Member, Third Lok Sabha)	01.04.1995								

* House was adjourned for the day without transacting any business.

1	2	3	4	5
18.	*Shri Tejsingh Rao Bhonsle (Sitting Member of Lok Sabha)	26.04.1995		
19.	Shri V.C. Kesava Rao (Member, Constituent Assembly and Provisional Parliament)	10.04.1995	} 27.04.1995	0 14
20.	Shri E.K. Imbichava (Member, Third and Seventh Lok Sabha)	11.04.1995		
21.	Shri Vutukuru Rami Reddy (Member, Second Lok Sabha)	15.04.1995		
22.	Smt. Hansa Mehta (Member, Constituent Assembly)	04.04.1995	28.04.1995	0 04
23.	Shri Balasaheb Patil (Member, Second Lok Sabha)	01.04.1995	} 05.05.1995	0 03
24.	Shri N.R.M. Swamy (Member, First and Second Lok Sabha)	02.05.1995		
25.	Shri K. Suryanarayana (Member, Fourth, Fifth and Sixth Lok Sabha)	06.05.1995	10.05.1995	0 02
26.	Shri R.R. Morarka (Member, First, Second and Third Lok Sabha)	28.05.1995	30.05.1995	0 02

*House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

(a) By Government.....	1649
(b) By Private Members	NIL

13. PETITIONS

Presented by Members..... Three

14. PRESIDENT'S ADDRESS

Date of Address	Date (s) of discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
13.2.95	25.4.95 26.4.95 28.4.95	Shri Mani Shankar Aiyar Shri Rajnath Sonkar Shastri	1319	—	28.4.95	H M 12 38	2.5.95

15. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken H M	Decision of Chair/House
1.	Shouting of slogans from the Visitors' Gallery.	—	21.3.1995	0 08	The House adopted a motion moved by the Minister of Water Resources and Minister of Parliamentary Affairs that the persons who attempted to shout slogans from the Visitors' Gallery and whom the Security Officers took into custody immediately had committed a grave offence and were guilty of the contempt of the House. The House further resolved that they be sentenced to simple imprisonment till 1.30 P.M. on 21 March, 1995.
2.	Question of privilege regarding non-implementation of Member of Parliament Local Area Development Scheme in Dhanbad Lok Sabha constituency of Prof. (Smt.) Rita Verma, MP.	Prof. (Smt.) Rita Verma,	29.5.1995	0 05	The Speaker referred the matter to the Committee of Privileges for examination, investigation and report.

16. QUESTIONS

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers	840
(b) Number of Questions orally answered	120

(ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List	1
(b) Number of Short Notice Questions orally answered	1*

(iii) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	8508**
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	9228

* Due to interruption in the House the reply was laid on the Table of the House.

** Including 14 Unstarred Questions deleted/transferred from one Ministry to another.

(iv) Half-An-Hour Discussion Arising Out of Answers to Questions during the thirteenth Session of Tenth Lok Sabha

Brief subject	Name of Member who got First priority in the Ballot to raise the Discussion	Date	Ministry/ Department	Time Taken	
				Hrs.	Mts.
Unutilised Foreign Loans	Shri Ram Vilas Paswan	1.6.95	Finance	0	58

17. RESIGNATION BY MEMBERS.

Name of Member	State	Constituency	Date from which accepted by the Speaker	Remarks
Shri Arjun Charan Sethi	Orissa	Bhadrak (SC)	24.3.1995	Announcement was made in the House on 24.3.1995.

18. RESOLUTIONS

(i) Government Resolution

Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
Approval of the recommendations made in paragraphs 56, 57, 58, 59, 60, 61, 62, 63, 64 and 65 contained in the Ninth Report of Railway Convention Committee 1991 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and other General Finance, which was presented to Lok Sabha on 14.3.1995.	Shri C.K. Jaiter Shariel	2.5.1995 3.5.1995 4.5.1995	18 58	Railways	— Adopted

H M

* Discussed together with (i) Demands for Grants in respect of Budget (Railways for 1995-96) and (ii) Demands for Excess Grants in respect of Budget (Railways) for 1992-93

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Approval of the continuance in force of the Proclamation dated 18.7.1990 in respect of Jammu and Kashmir, issued under article 356 of the Constitution by the President, for a further period beyond 2.3.1995 till 17.7.1995.	Article 356	Shri S.B. Chavan	14.2.1995	H. M. 3 11	Home Affairs	Adopted
**2.	Disapproval of the Cable Television Networks (Regulation) Ordinance, 1995 (Ordinance No. 3 of 1995) promulgated by the President on 17.1.1995.	Article 123	Prof Rasa Singh Rawat	14.2.1995 14.3.1995 15.3.1995	2 48	Information and Broadcasting	Withdrawn
**3.	Disapproval of the Customs Tariff (Amendment) Ordinance, 1994 (No. 14 of 1994) promulgated by the President on 31.12.1994.	Article 123	Shri Jitendra Nath Das	20.3.1995	1 36	Finance	Negated

<p>@4. Disapproval of the Patents (Amendment) Ordinance, 1994 (No. 13 of 1994) promulgated by the President on 31.12.1994.</p>	<p>Article 123</p>	<p>Shri Tarit Baran Topdar</p>	<p>20.3.1995 21.3.1995</p>	<p>5 15</p>	<p>Industry</p>	<p>Negatived</p>
<p>%5. Disapproval of the Industrial Development Bank of India (Amendment) Ordinance, 1995 (No. 2 of 1995) promulgated by the President on 13.1.1995.</p>	<p>Article 123</p>	<p>Shri Giridhari Lal Bhargava</p>	<p>23.2.1995</p>	<p>2 10</p>	<p>Finance</p>	<p>Negatived</p>
<p>\$6. Disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Amendment Ordinance, 1995 (No. 4 of 1995) promulgated by the President on 21.1.1995.</p>	<p>Article 123</p>	<p>Shri Lokanath Choudhury</p>	<p>22.3.1995 23.3.1995</p>	<p>1 41</p>	<p>Finance</p>	<p>Negatived</p>

*Discussed together with the motion for consideration of the Cable Television Networks (Regulation) Bill, 1994, as passed by *Rajya Sabha*.

**Discussed together with the motion for consideration of the Customs Tariff (Amendment) Bill, 1995

@Discussed together with the motion for consideration of the Patents (Amendment) Bill, 1995.

%Discussed together with the motion for consideration of the amendments made by the *Rajya Sabha* in the Industrial Development Bank of India (Amendment) Bill, 1994, as passed by Lok Sabha

\$Discussed together with the motion for consideration of the Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1995, as passed by *Rajya Sabha*

	3	4	5	6	7	8
a.	Disapproval of the Securities Laws (Amendment) Ordinance, 1995 (No. 5 of 1995) promulgated by the President on 25.1.1995.	Shri Santosh Kumar Gaingwar	24.3.1995	1 16	Finance	Withdrawn
b.	Approval of the Ordinances in force of the Presidential Proclamation dated 18.7.1995 in respect of Jammu and Kashmir issued under article 356 of the Constitution by the President, for a further period of six months with effect from 18.7.1995.	Shri S.B. Chavan	2.6.1995 3.6.1995	4 41	Home Affairs	Adopted

Discussed together with the Hon'ble for consideration of the Securities Laws (Amendment) Bill, 1995, as passed by Rajya Sabha.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Steps to prevent atrocities on SC/ST	Shri Satya Deo Singh	16-12-1994 (Twelfth Session) 24-3-1995 30-5-1995*	H M 5 09 (excluding 33 minutes taken during Twelfth Session)	Welfare	Discussion not concluded
2.	Revival of sick Public Sector undertakings.	Shri Sudarshan Raychoudhuri	26-5-1995	2 34	Industry	Discussion not concluded

*As per the decision of the House, Private Members' Business (Resolutions) fixed for 28 April, 1995 wherein Resolution by Shri Satya Deo Singh was included as the first item was transferred to 30 May, 1995. As such, the Resolution was not included in the List of Business for 26 May, 1995.

19. SHORT DURATION DISCUSSION (RULE 193)

Sl. No.	Subject	Under rule	Name of Member who raised the discussion.	Date(s) of discussion	Time taken H M	Ministry / Department concerned	Remarks
1.	Atrocities on Women and problems faced by them	193	Smt. Geeta Mukherjee	25.5.1995 26.5.1995	4 31	Home Affairs Deptt. of Women and Child Development	—

**Discussions on Matters of Urgent Public Importance for Short
Duration Under Rule 193**

SUMMARY

1. No. of notices received	74
2. No. of discussions admitted	1
3. No. of discussions held	1
4. No. of discussions remained part-discussed	Nil
5. Total time taken.	4 hours and 31 minutes

20. SITTINGS OF THE HOUSE

S. No.	Subject	Date of Publication in Bn. Pt. II	Remarks
1.	Cancellation of sitting of Lok Sabha on 16 March, 1995.	14.3.1995	<p>In the meeting of Speaker with Leaders of Parties and Groups in Lok Sabha, held on Sunday, the 12th March 1995, it was decided that the sitting of Lok Sabha fixed on Thursday, the 16th March, 1995 might be cancelled on account of Holi.</p> <p>Accordingly, the sitting fixed for 16th March, 1995 was cancelled.</p>
2.	Cancellation of sitting of Lok Sabha on 12 May, 1995.	10.5.1995	<p>In the meeting of Speaker with Leaders of Parties/ Groups in Lok Sabha held on Wednesday, the 10th May, 1995, it was decided that the sitting of Lok Sabha fixed on Friday, the 12th May, 1995, might be cancelled. Minister of Parly. Affairs informed the House of the decision of the meeting. Accordingly, the sitting fixed for 12 May, 1995 was cancelled.</p>
3.	Fixation of sitting of Lok Sabha on 3 June, 1995.	31.5.1995	<p>On adoption of 51st Report of the Business Advisory Committee Lok Sabha agreed to fix its sitting on Saturday, the 3rd June, 1995 for completion of essential items of Government business. Accordingly, the House sat on 3 June, 1995.</p>

21. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcement/Observation/References

S. No.	Subject	By whom	Date
1.	Announcement regarding adjournment of the House at 4 P.M. on 15.3.1995 to re-assemble at 5 P.M. for the presentation of the General Budget.	The Speaker	15.3.1995
2.	Observation regarding suspension of Rule 331(G) of the Rules of Procedure and Conduct of Business in Lok Sabha to enable the Standing Committees to consider the Demands for Grants and make their Reports thereon to the House, when it reassembles on the 24th April, 1995, in view of the non-conclusion of general discussions on General Budget and Railway Budget for the year 1995-96.	The Speaker	31.3.1995
3.	Valedictory references on the conclusion of the Thirteenth Session of Tenth Lok Sabha.	The Speaker, the Prime Minister, Shri Atal Bihari Vajpayee, Dr. Satyanarayan Jaliya and Shri Chandrajeet Yadav.	3.6.1995

22. STATEMENTS

(I) Statements made/laid by Ministers under Rule 372

S. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
1	2	3	4	5
1.	The blow out of ONGC's Pasarlapudi well in East Godavari district, Andhra Pradesh	Capt. Satish Sharma	14.2.95	0 04
2.	The situation arising out of the strike by Resident Doctors in All India Institute of Medical Sciences, New Delhi.	Dr. C. Silvera	22.3.95	0 05
3.	Government Business for the week commencing the 27th march, 1995.	£Shri Mukul Wasnik	24.3.95	0 01
4.	@Imposition of President's Rule in Bihar.	Shri P M. Sayeed	29.3.95	0 01
5.	@The visit of H.E. Mrs. Chandrika Bandaranaike Kumaratunga, President of Sri Lanka.	Shri Pranab Mukherjee	29.3.95	0 01
6.	Government Business for the week commencing the 2nd May, 1995.	Shri Vidyacharan Shukla	28.4.95	0 01

£Also laid on the Table a copy of list (Hindi and English versions) of cases of negligence of Dr. Pankaj Upadhyay received from AIIMS.

£Made on behalf of Shri Vidyacharan Shukla.

@Laid on the Table a copy each (Hindi and English versions) of the statement.

1	2	3	4	5
7.	Shortage of diesel and petrol in the northern region.	Capt. Satish Sharma	4.5.95	0 06
8.	*The incident of rioting and arson on the issue of installing a statue of Dr. B.R. Ambedkar in a plot on Parwana Road in Khureji under Police Station Krishna Nagar, Delhi.	Shri P.M. Sayeed	8.5.95	0 012
9.	Regarding National Textile Corporation Limited.	Shri G. Venkat Swamy	10.5.95	0 01
10.	@The Potato Wart disease in West Bengal.	Shri Bal Ram Jakhar	15.5.95	0 01
11.	@Present position of supply of diesel and petrol in the northern region.	Capt. Satish Sharma	- 15.5.95	0 01
12.	@Formation of Autonomous Hill Development Councils for Ladakh.	Shri Rajesh Pilot	15.5.95	0 01
13.	@Withdrawal of Restricted Area Permit (RAP) from the States of Assam, Meghalaya and Tripura.	Shri Rajesh Pilot	15.5.95	0 01
14.	The accident involving 6019 Madras-Kanya Kumari Express and empty goods train on Southern Railway on 14 May, 1995.	Shri C.K. Jaffer Sharief	16.5.95	0 05

*Clarificatory questions were asked.

@Laid on the Table a copy each (Hindi and English versions) of the statement.

1	2	3	4	5
15.	@Correcting the reply given on May 2, 1995, to Starred Question No. 397 by Prof. Ram Kapse regarding Issue Price of foodgrains; and (ii) giving reasons for delay in correcting the reply.	Shri Ajit Singh	16.5.95	0 01
16.	Government Business for the week commencing the 22nd May, 1995.	£Shri Mallikarjun	19.5.95	0 01
17.	Price policy for copra for 1995 season.	Shri Bai Ram Jakhar	23.5.95	0 01
18.	@Plight of sugarcane growers of Uttar Pradesh due to non-payment of their dues by the sugar mills.	Shri Ajit Singh	23.5.95	0 01
19.	Government Business for the week commencing the 29th May, 1995.	£Shri Mukul Wasnik	26.5.95	0 01
20.	Relief and reconstruction in Charar-e-Sharief.	Shri Bhuvnesh Chaturvedi	29.5.95	0 06
21.	Drawal of fund from the Contingency Fund of India.	Smt. Krishna Sahi	29.5.95	0 01
22.	Shortage of drinking water due to heavy pollution in the Ram Ganga River.	Shri Kamal Nath	30.5.95	0 01

@Laid on the Table a copy each (Hindi and English Versions) of the statement.
£Made on behalf of Shri Vidyacharan Shukla.

23.	The train accidents involving 3151 Sealdah-Jammu Tawi Express and a goods train on Eastern Railway and derailment of 8448 Hirakhand Express on Sambalpur Division of South-Eastern Railway on 1 June, 1995.	Shri C.K. Jaffer Sharief	3 6 95	0 05
24.	Some aspects of the investigation and trial in the 'Rajiv Gandhi Assassination case'.	Shri P. Chidambaram	3 6 95	0 06
25.	The reported incidents of intimidation of B.S.P. MLAs in the State Guest House, Uttar Pradesh, Lucknow on 2 June, 1995.	Shri S.B. Chavan	3 6 95	0 11

@ Laid on the Table a copy each (Hindi and English Versions) of the statement
 £ Made on behalf of Shri Vidyacharan Shukla.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 21.7.1995

	Total Number of matters raised	No. of replies sent to Members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (9.7.91 to 18.9.91)	270	220	81.55
Second Session (20.11.91 to 20.12.91)	133	114	85.71
Third Session (24.2.92 to 12.5.92)	314	240	76.43
Fourth Session (8.7.92 to 20.8.92)	149	112	75.16
Fifth Session (24.11.92 to 23.12.92)	61	46	77.05
Sixth Session (22.2.93 to 14.5.93)	253	193	76.28
Seventh Session (26.7.93 to 28.8.93)	127	91	71.57
Eighth Session (2.12.93 to 30.12.93)	70	49	70.00
Ninth Session (21.2.94 to 13.5.94)	185	132	71.35
Tenth Session (13.6.94 to 14.6.94)	13	5	38.46
Eleventh Session (25.7.94 to 26.8.94)	102	67	56.06
Twelfth Session (7.12.94 to 23.12.94)	33	19	57.87
Thirteenth Session (13.2.95 to 3.6.95)	211	40	29.06

(iii) Statement showing the time spent on Disorderly Scene/Interruptions in the House during Thirteenth Session, Tenth Lok Sabha

Date	Time spent		Remarks
	H.	M.	
14.3.95	0	52	Interruptions started at 1108 hrs. and continued upto 1120 hrs. Lok Sabha adjourned till 1200 Noon.
23.3.95	1	58	Interruptions started at 1100 hrs. and continued upto 1114 hrs. Lok Sabha adjourned at: (i) 1115 hrs. and reassembled at 1200 Noon. (ii) 1204 hrs. and reassembled at 1402 hrs.
28.3.95	5	57	Interruptions started at 1100 hrs. and continued upto 1105 hrs. Lok Sabha adjourned at: (i) 1106 hrs. to meet at 1200 hrs. Interruptions continued and Lok Sabha adjourned at: (i) 1202 hrs. and reassembled at 1401 hrs. (ii) 1405 hrs. and reassembled at 1600 hrs. (iii) 1603 hrs. for the day.
29.3.95	5	51	Interruptions started at 1100 hrs. and continued upto 1103 hrs. Lok Sabha adjourned at: (i) 1104 hrs. and reassembled at 1200 hrs. (ii) 1201 hrs. and reassembled at 1400 hrs. Interruptions continued and Lok Sabha adjourned at: (iii) 1405 hrs. and reassembled at 1600 hrs. (iv) 1609 hrs. for the day.
25.5.95		57	Due to interruptions Lok Sabha adjourned at 1240 hrs. and reassembled at 1437 hrs.
Total	15	35	

NOTE: Time calculated on basis of the normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after question hour and before taking up of the listed business and time taken thereon during the Thirteenth Session, Tenth Lok Sabha

Date	Number of matters raised	Number of members who spoke	Time taken	
			W.	M.
13.2.95	Nil	Nil	Nil	
14.2.95	4	16	1	07
14.3.95	1	6	0	57
15.3.95	1	11	1	38
20.3.95	6	7	0	21
21.3.95	10	21	0	57
22.3.95	6	17	0	53
23.3.95	2	14	1	15
24.3.95	16	18	0	49
27.3.95	4	4	0	13
28.3.95	Nil	Nil	Nil	
29.3.95	Nil	Nil	Nil	
30.3.95	Nil	Nil	Nil	
31.3.95	2	24	3	10
24.4.95	Nil	Nil	Nil	
25.4.95	4	11	1	00
26.4.95	4	4	0	16
27.4.95	Nil	Nil	Nil	
28.4.95	22	23	0	40
2.5.95	13	17	1	02
3.5.95	20	24	1	20
4.5.95	17	23	1	00
5.5.95	22	32	1	00
8.5.95	4	25	1	05
9.5.95	7	12	0	58
10.5.95	34	42	1	56
15.5.95	Nil	Nil	Nil	
16.5.95	8	26	1	06
17.5.95	13	27	1	11
18.5.95	2	21	1	00
19.5.95	11	33	1	02
22.5.95	12	15	0	34
23.5.95	12	31	0	58
24.5.95	15	15	1	02
25.5.95	2	9	0	40
26.5.95	13	14	1	40
29.5.95	2	15	0	27
30.5.95	21	25	1	00
31.5.95	7	18	1	00
1.6.95	2	7	0	57
2.6.95	3	3	0	35
3.6.95	12	32	2	47
	334	642	37	16

23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE THIRTEENTH SESSION OF TENTH LOK SAHBA

Business	Time Taken	Percentage to the total time taken
	H M	
ADJOURNMENT MOTIONS	8 44	3.6
BILLS		
(a) Government Bills	54 44	22.3
(b) Private Member's Bills	7 26	3.0
BUDGETS		
(a) Railway Budget	20 51	8.5
(b) General Budget	27 03	11.0
(c) Budget in respect of States under President's Rule	1 21	0.6
CALLING ATTENTION NOTICES	1 07	0.5
DISCUSSIONS		
(a) Half-an-hour Discussion (Rule 55)	0 58	0.4
(b) Short Duration Discussion (Rule 193)	4 31	1.9
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	37 16	15.2
MATTERS UNDER RULE 377	4 24	1.8
PRESIDENT'S ADDRESS	12 38	5.1
QUESTIONS	30 57	12.6
RESOLUTIONS		
(a) Government Resolutions	@	
(b) Statutory Resolutions	6 44	2.7
(c) Private Member's Resolutions	7 43	3.1
STATEMENTS (Rule 372)	1 16	0.5
Other matters such Oath, Obituary References, Papers laid on the Table, Points of Order, Personal Explanations etc.	17 42	7.2
TOTAL:	245 25	100.0

* Joint discussion took place on certain Statutory Resolutions—[Vide Statement No. 18(ii) Sl. Nos. 2 to 7] and Motion for consideration of connected Government Bills [Vide Statement No. 3(i) Sl. Nos. 1, 3, 4, 7, 8 and 9]. Time taken on joint discussion has been shown under Government Bills.

@ Joint discussion took place on a Government Resolution [Vide Statement No. 18(i)..... alongwith (i) Demands for Grants in respect of Budget (Railways) for 1995-96 and (ii) Demand for Excess Grants in respect of Budget (Railways) for 1992-93]. Time taken on joint discussion has been shown under Railway Budget.

CORRIGENDA
RESUME OF WORK DONE BY LOK SABHA
(TENTH LOK SABHA – THIRTEENTH SESSION)

<i>Page No.</i>	<i>Sl. No.</i>	<i>Column</i>	<i>Line</i>	<i>for</i>	<i>read</i>
2	–	4	2	'Sate'	'Date'
9	33	–	2	'Raya'	'Rajya'
31	1	3	7	'Days'	'39 Days'
45	5	5	–	'23.2.95'	'22.2.95'
56	–	4	3 from bottom	'56.06'	'56.86'
56	–	4	Last line	'29.06'	'29.86'